

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4219
ANSWERED ON 18TH JULY, 2019

WIDENING OF NATIONAL HIGHWAYS

4219. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) started the project of widening of National Highway from Chengapalli to Neelambur and from Madukkarai to Walayar in 2010 under Built Operate Transfer Mode with an estimated cost of Rs. 850 crore and if so, the details and the present status thereof;
- (b) the expected time to complete the work on stretch of Madukkarai-Walayar and the steps taken by the Government to expedite the work on the said project;
- (c) the estimated cost and time to widen the Chengapalli to Neelambur stretch into six-lane and the Madukkarai to Walayar stretch into four-lane;
- (d) whether NHAI is facing cost escalation and delay in funding the said projects; and
- (e) if so, the details thereof and the remedial steps taken to complete the projects at the earliest?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS
(SHRI NITIN JAIRAM GADKARI)

- (a) to (c) The project of 6-laning from Chengapalli to start of Coimbatore Bypass (Neelambur) and 4-laning from Madukkarai to Walayar was awarded on DBFOT (Toll) basis with an estimated cost of Rs.852.00 crore. The work on this road stretch started in September, 2010 with scheduled completion period of 30 months. The project was delayed due to land acquisition and financial constraint faced by the Concessionaire. The Provisional Commercial Operation Date (PCOD) for Chengapalli - Neelambur stretch was issued on 09.10.2015, whereas four lane work on main carriageway and service road on the stretch of Madukkarai-Walayar was completed on 31.07.2017.

As regards construction of side drain in RE wall portion in Madukkarai-Walayar stretch, the Concessionaire had requested for Change of Scope which was not accepted as the same was under original scope of work as per the Concession Agreement. After various review meetings, the work for construction of drain in RE wall portion and toilet in Truck lay bye portion has been started by Concessionaire.

- (d) & (e) As this is a DBFOT (Toll) project, the issue of cost escalation and delay in funding does not arise.
